

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH

ANTI DUMPING APPEAL No. 50017 OF 2022

(Arising out of Final Findings No. 07/41/2020-DGTR dated 30.07.2021)

M/s Deepak Phenolics Ltd.

.... Appellant

1st Floor, Aaditya-II, National Highway No.8.
Chhani Road, Vadodra-390024

Versus

- 1. The Union of India**
Through the Secretary,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi-110001
- 2. Designated Authority, Directorate
General of Trade Remedies**
Department of Commerce & Industry
Parliament Street, Jeevan Tara
Building, 4th Floor, New Delhi-110001
- 3. Mitsui & Co. (Asia Pacific)
Pte. Ltd.**
12 Marina View, # 31-01 Asia
Square Tower 2,
Singapore-018961.
- 4. Mitsui Phenols Singapore Pte Ltd.**
3 Harnour Front Place 10-01
Harbour Front Tower-2,
Singapore-099254.
- 5. Aica Laminates India Pvt. Ltd.**
Jet Air House 4th Floor,
13 Community Centre, Yusuf Sarai,
New Delhi-110049.
- 6. Federation of India Plywood And
Panel Industry.**
404, Vikrant Tower, 4,
Rajendra Place,
New Delhi-110008.
- 7. Eximcorp India Pvt. Ltd.**
88/14-17 Mundka Industrial Area,
Road No. 12, Delhi Rohtak Road,
New Delhi-110041.

8. Cent Ply (A Division Of Century Plyboards (I) Ltd.)

Century House, P15/1, Taratala Road,
Kolkata, West Bengal, -700088.

9. M/S Hindustan Organics Chemicals Ltd.Respondents

P.O.Rasayani, Raigad,
District (Maharashtra)-410207.

APPEARANCE:

Ms. Reena Khair, Shri Rajesh Sharma, Shri Katham Shukla and Shri Subham Jaiswal, Advocates for the appellant.

Shri S. Seetharaman and Shri Darpan Bhuyan, Advocate for respondent no. 6

Shri Ratheesh M., Advocate and Shri M.S. Pothal, Chartered Accountant for the Respondent – 7, 8.

Shri Ameet Singh, Shri Mohit Yadav and Harjodh Singh and Shri Pranav Narang, Advocates for Designated Authority

Shri Rakesh Kumar, Authorised Representative for the Revenue

CORAM: **HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT**
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE MS. RACHNA GUPTA MEMBER (JUDICIAL)

DATE OF HEARING: 13.05.2022
DATE OF DECISION: 30.08.2022

ORDER

The appeal is allowed. For order, see order of date passed in
Anti-Dumping Appeal No. 51491 of 2021.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)

(RACHNA GUPTA)
MEMBER (JUDICIAL)